

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-1920/2016

New Delhi, this the 08th day of March, 2017.

**Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Sonam Bhardwaj, age 25 years,
Applied for the post of PRT,
W/o Sh. Ankit Vashisht,
R/o H.No. 8, Pocket A-3, Sector 11,
Rohini, Delhi-11008. ... Applicant

(None) Versus

1. The Commissioner,
Kendriya Vidyalaya Sangathan (KVS),
Katwaria Sarai,
New Delhi.

2. The Dy. Commissioner,
Kendriya Vidyalaya Sangathan (KVS),
Jawahar Lal Nehru Roa,
GPRA Complex,
Thirumanglam, Anna Nagar,
Chennai, Tamil Nadu-600040. ... Respondents

(through Sh. S. Rajappa)

ORDER (ORAL)

Hon'ble Mr. Shekhar Agarwal, Member (A)

None for the applicant. It is seen that on the last date, respondents had submitted that the OA had become infructuous as the applicant had already been offered appointment. Learned counsel for the applicant had sought short adjournment to verify the position. Today there is no appearance on her behalf.

2. This OA is therefore dismissed for default of appearance.

**(Raj Vir Sharma)
Member (J)**

**(Shekhar Agarwal)
Member (A)**

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